

>

Title: The Minister of Coal laid a statement regarding status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Coal and Steel (15th Lok Sabha), pertaining to the Ministry of Coal.

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): I beg to lay the Statement on the status of implementation of the recommendations contained in the 27th Report of Parliamentary Standing Committee on Coal and Steel (15th Lok Sabha) in pursuance of Rule 389 of the Rules and Procedure and Conduct of Business in the Lok Sabha, and of the directions of the hon. Speaker, Lok Sabha issued vide Lok Sabha Parliamentary Bulletin – Part II, dated 1st September, 2004.

Action Taken Statements on the recommendations/observations contained in the Report of the Committee have been sent to the Standing Committee on Coal and Steel.

The present status of implementation of the various recommendations made by the Committee is indicated in the annexure to my Statement which is laid on the Table of the House.

I would not like to take the valuable time of the House to read out all the contents of this annexure. I would request that this may be considered as read.

...(Interruptions)
